

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:457
ANSWERED ON:26.02.2013
GRANTS UNDER WELFARE SCHEMES
Rajbhar Shri Ramashankar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received from the State Government of Uttar Pradesh for releasing grants under various welfare schemes for Scheduled Castes, backward classes and physically handicapped persons during the last three years and the current year;
- (b) the details of the approved grants under such schemes during each of the last three years;
- (c) the time by which these proposals are likely to be cleared; and
- (d) the reasons for delay in according approval to the pending proposals along with the steps taken by the Government for early clearance of such proposals?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) & (b): The details of amounts released to State Government of Uttar Pradesh under various schemes of the Ministry for the welfare of Scheduled Castes and Other Backward Classes during last three years and current year is given at Annexure-I. The details of grants-in-aid released during the last three years and current year to Non-Governmental Organisations of Uttar Pradesh is at Annexure-II.
- (c) & (d) : Clearance of proposals is an on-going process and is subject to completeness of the proposals, their conformity to the norms of the Scheme and general financial rules and availability of funds. Delay also occurs due to time taken by State Governments in rectifying deficiencies and completing procedural requirements. The pending cases are reviewed periodically at various levels and State Governments are requested to rectify the deficiencies in their proposals.